

(b) whether it is a fact that proposed work which was taken up under World Bank package has been cancelled?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) 1. The Government of India has sanctioned the following amounts to Orissa for the floods and Cyclone:

National Fund for Calamity Relief	— Rs. 828.15 crores
Advance Plan Assistance	— Rs. 450.00 crores
Calamity Relief Fund (Central Share)	— 42.50 crores

2. The total assistance sanctioned by Housing and Urban Development Corporation (HUDCO) for Orissa under housing is Rs. 1116.40 crores. Of this, Rs. 1112.50 crores is loan assistance and Rs. 3.90 crores is grant assistance. HUDCO has also sanctioned Rs. 5.00 lakhs (grant) for Avenue Plantation in Bhubaneshwar.
3. The Central Public Works Department (CPWD) in Orissa have executed works worth Rs. 126.00 lakhs towards rehabilitation of buildings and services.
4. The Building Material Technology Promotion Council (BMTPC) in Orissa has conducted a Rapid Damage Assessment Study to ascertain the damage to buildings and lifeline infrastructure. Based on the study, BMTPC has recommended different technology options for repair and reconstruction of affected houses. Further, BMTPC has given machines worth Rs. 10.00 lakhs, for production of building materials and components in the most affected areas of Jagatsinghpur and Kendrapara. Besides giving technology support to the Building Centres, these machines will also have a demonstration effect.

(b) The Government of Orissa's "Orissa Emergency Cyclone Reconstruction Proposal" is presently under consideration of the World Bank.

HUDCO Loan to Andhra Pradesh

145. DR. DASARI NARAYANA RAO: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the HUDCO loan sanctioned for Andhra Pradesh for the year 2000-2001;

(b) the amount to be spent for slum improvement, housing for poor and construction of roads and bridges in rural areas; and

(c) the amount sanctioned for improving water supply systems in Hyderabad and Secunderabad?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) During the year 2000-2001, as on 30-6-2000, HUDCO has sanctioned loans for an amount of Rs. 100.17 crores for housing projects and Rs. 40.16 crore for various urban infrastructure projects in Andhra Pradesh.

(b) HUDCO has tentatively allocated Rs. 70.72 crores for housing programme for the economically weaker sections and low income groups in rural and urban areas of Andhra Pradesh; in addition under the 2-million housing programme HUDCO plans to provide loan assistance for construction of 73,456 EWS and LIG houses in Andhra Pradesh. For slum improvement and housing for the poor, these allocations for the State can be utilised. For construction of roads and bridges in rural areas, no separate allocation is made but schemes are sanctioned taking into account demands from the State and the viability of the scheme as per HUDCO's guidelines.

(c) No scheme for improvement of water supply in Hyderabad and Secunderabad so far has been received for sanction by the HUDCO during the year 2000-2001.

Unauthorised construction in Farm Houses in Delhi

146. SHRI BHAGATRAM MANHAR: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that unauthorised constructions in farm houses in and around Delhi have increased;

(b) if so, the details thereof;

(c) the total number of approved farm houses in Delhi and outskirts of Delhi having unauthorised constructions; and

(d) the steps taken/being taken to demolish unauthorised constructions in these farm houses?